University Grants Commission (Powers and Duties of Vice-Chairman) Rules, 1974 and a Statement

Message from R. S.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRID. P. YADAV): I beg to lay on the Table—

- (1) A copy of the University
  Grants Commission (Powers
  and Duties of Vice-Chairman) Rules, 1974 (Hardi and
  English versions) published
  in Nötification No. G.S.R. 1123
  in Gazette of India dated the
  19th October, 1974, under
  sub-section (3) of section 25
  of the University Grants
  Commission Act, 1956.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-9141/75.]

## 12.07 hrs.

## MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha;—

"In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the

Rajya Sabha, at its sitting held on the 6th March, 1975, agreed without any amendment to the Tobacco Board Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 28th February, 1975."

## 12.071 hrs.

## COMMITTEE OF PRIVILEGES FOURTEENTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Fourteenth Report of the Committee of Privileges.

12.08 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1974-75

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I beg to present a statement showing Supplementary Demends for Grants in respect of the Budget (Railways) for 1974-75.

12 083 hrs.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1972-73

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI)! I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1972-73.